

ECIR No.59/DLZO/2009
Assistant Director (PMLA) Vs.Shabbir Ahmed Lone.
17.09.2020


Present: Sh.N.K. Matta, Ld. Spl. PP for complainant/ED.
Mobin Akhtar and SU Mirza, Id. Counsels along with accused Shabir
Ahmed Lone.

Matter has been taken up through video conferencing hosted by Ms. Pallavi, Reader of this Court in terms of orders of Hon'ble High Court bearing No. 322/RG/DHC/2020 dated 15.08.2020 and subsequent office order No. Power/Gaz./RADC/2020/E-8959-9029 dated 16.08.2020 passed by District and Session Judge (PC Act) (CBI), RADC, New Delhi.

Matter is at the stage of scrutiny of documents. Ld. Spl. PP for ED submits that copies of all the documents have been supplied to the accused.

Ld. Counsel for the accused submitted that documents supplied to the accused have been scrutinized and requested that matter may kindly be fixed for arguments on charge. Heard.

At request, list the matter for arguments on the point of charge on 11.11.2020.


(ANURAG SAIN)
Special Judge, CBI-11
RADC, New Delhi
17.09.2020